GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO.3788

TO BE ANSWERED ON THE 9THAUGUST, 2016/SHRAVANA 18, 1938, (SAKA)

CORRUPTION IN DELHI POLICE AND MCD

†3788. SHRI HARISHCHANDRA CHAVAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any court has made an observation to the effect that there is 90 per cent corruption among the high officials of Delhi Police and Municipal Corporation of Delhi (MCD);

(b) if so, the details thereof and the reaction of the Government thereto; and

(c) the steps taken by the Government to eradicate corruption from Delhi Police and MCD and the outcome thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR)

(a) to (b) : As reported by Delhi Police and Municipal Corporations of

Delhi, no such instance has come to notice.

c): Various steps taken to check corruption from Delhi Police and

Municipal Corporations in Delhi are as under:

DELHI POLICE

1. A Vigilance Branch headed by Spl. CP/Vig. is functioning to check corrupt practices of police personnel. Five toll free numbers i.e. 23417995, 23416401, 23416402, 23416403 and 23416404 have been dedicated for the convenience of General public to send complaints regarding corruption in Delhi Police

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2. In order to restore public confidence in police, deterrent action is taken by the Delhi Police in cases where policemen are found involved in malpractices. This includes suspension, transferring to non-sensitive units, initiating disciplinary action for major/minor penalty including dismissal and registering criminal cases against them.

3. The public has the facility to ring up senior officers, PCR and telephone No. 23417995 of the Flying Squad of Vigilance Branch in case of any harassment by police officials. In addition, a toll free anticorruption helpline 1064 is functioning in Vigilance unit since April 2014. In order to encourage the general public to be more vigilant about corrupt activities of police, there is also a facility of P.O. Box No.171 through which public can send complaints against corrupt policemen.

4. Delhi Police advertises telephone numbers of District DCPs along with their fax numbers and e-mail addresses.

5. A single window system is at place at PHQ for monitoring & tracking of complaints.

6. A number of steps have been taken recently to encourage members of public to call or send SMS/Whatsapp messages to the anti-corruption helpline (no. 9910641064) of Delhi Police.

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7. Advertisements in media, through posters and FM radio jingles are issued regularly to encourage public to report corruption misdeeds of the police to the helpline number.

Municipal Corporations in Delhi (MCDs)

(i) Vigilance Department conducts inquiry into complaints of corruption, fix responsibility of officials for misconducts.

(ii) Vigilance Department observes Vigilance Awareness Week, interacts with MCD officials through workshops and conducts periodic/surprise checking from time to time minimise corruption in MCD.

(iii) Introduction of e-tendering to maintain transparency in procurement.

(iv) Introduction of special task force to carry out multifarious inspections.

(v) Introduction of a toll free telephone to invite complaints in order to bring effective changes and improvement in working of the MCDs.

(vi) A systematic improvement in the process for sanction of building plans have been done.

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(vii) Redressal of grievances in personnel interface between the complainants and senior officers of concerned zone departments.

(viii) Sampling and testing of RCC works, cement, mortar and wooden shutters to cross check the quality of work.

OUTCOME

Departmental Enquiry /Show cause notices/explanation have been ordered against about 1830 substantiated complaints in Delhi police during 2012 to 2015 (upto 30.11.2015). The details are placed at Annexure-A. In all thirty five officers/officials have been dismissed in three Municipal Corporations of Delhi during January 2013 to 31.07.2016. The details of Action Taken against the delinquent officials of three Municipal Corporations of Delhi is placed at Annexure-B.

ANNEXURE-A

As reported by Delhi Police, the total number of complaints, including complaint of corruption, received in various Public Grievance Cell of Delhi Police against its personnel and action taken against the guilty personnel during 2012 to 2015 (upto 31.11.2015) are as under :

Year	Departmental Enquiry/Show cause notice/ Explanation ordered on substantiated complaints
2012	318
2013	338
2014	537
2015 (upto 30.11.2015)	637

ANNEXURE-B

<u>The details of action taken against the delinquent officials of South, DMC from January, 2013 to till date (i.e. 03.08.2016)</u>

SOUTH DELHI MUNICIPAL CORPORATION

Year	No. of RDA cases registered	No. of RDA cases finalized	No. of pending RDA cases	No. of Officials involved	No. of Officials penalized	No. of Officials exonerated / dropped	No. of remaining officials involved in pending RDA cases
Jan'13 to Dec. 13	52	18	34	62	06	19	37
Jan'14 to Dec. 14	40	09	31	85	02	10	73
Jan'15 to Dec; 15	44	05	39	64	01	06	57
Jan'16 to till date	23	01	22	25		01	24
Total	159	33	126	236	09	36	191

• Regular Departmental Action

<u>The details of action taken against the delinquent officials of North DMC from</u> January, 2013 to till date (i.e. 03.08.2016)

NORTH DELHI MUNICIPAL CORPORATION

Year	No. of RDA cases registered	No RDA finalized	No. of pending RDA cases	No. of Officials involved	No. of Officials penalized	No. of Officials exonerated / dropped	No. of remaining officials involved in pending RDA cases
Jan'13 to Dec. 13	73	39	34	116	35	24	57
Jan'14 to Dec. 14	63	21	42	89	16	13	60

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Jan'15 to Dec; 15	80	26	54	111	26	06	79
Jan'16 to till date	61	03	58	103	01	06	96
Total	277	89	188	419	78	49	292

The details of action taken against the delinquent officials of East DMC from January, 2013 to July 2016.

EAST DELHI MUNICIPAL CORPORATION

Year	No. of RDA cases registered	No. of RDA cases finalized	No. of pending RDA cases	No. of Officials involved	No. of Officials penalized	No. of Officials exonerated / dropped	No. of remaining officials involved in pending RDA cases
Jan'13 to Dec. 13	27	07	20	45	11	00	34
Jan'14 to Dec. 14	30	06	24	54	09	01	44
Jan'15 to Dec; 15	34	07	27	69	20	01	48
Jan'16 to July, 16	21	01	20	39	01	01	37
Total	112	21	91	207	41	03	163

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